

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 110
IA No. 242/JPR/2019
IA No. 124/JPR/2020
IA No. 81/JPR/2019
IA No. 388/JPR/2019
Appeal No. 140/59/ND/2018
Under Section 59 of
Companies Act, 2013

In the matter of:

Sanjay Kumar & Ors.

...Appellants

Versus

Tirupati Balaji Furnaces Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : None appeared
For the Respondent : Tanisha Khubchandani, Adv.

ORDER

None appeared for the Appellants. Ms. Tanisha Khubchandani, Adv. appearing on behalf of the Respondents. List the matter along with all pending IAs on 05.06.2024.



(Ashish Verma)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 09, 2024